

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURT : DELHI

O R D E R

In partial modification to this office order No.68572-68612/Bail.Power/Gaz/2025 dated 18.09.2025 & in exercise of powers vested in the undersigned, the following Judicial Officers are authorized under section 8(8) of Bhartiya Nagrik Suraksha Sanhita, 2023 to dispose of bail/urgent application pertaining to the Police Station/Investigating Agencies of Central District/Sessions Division of Delhi as mentioned against their respective names with effect from 27.10.2025 till further orders :

S. N	Addl. Sessions Judge	Name of Police Stations & Investigating Agencies	1 st Link Addl. Sessions Judge	2 nd Link Addl. Sessions Judge
1	Sh. Sunil Chaudhary Spl.Judge (Electricity)-02	Sadar Bazar, Hazarat Nizamuddin Rly. Station, RMD, RPF, NDRS	Ms. Shilpi Jain ASJ-02	Sh. Abhishek Goyal ASJ-03
2	Sh. Rakesh Kumar-IV ASJ (Electricity)-01	Hauz Qazi, I.P. Estate, Sarai Rohilla, Sarai Rohilla (Railway), Lahori Gate,	Sh. Virender Singh Spl.Judge (NDPS)	Sh. Virender Kr. Kharta ASJ (FTC)-02
3	Sh. Ankur Jain-I ASJ-04	Maurice Nagar, Crime Branch of Central Police District, Wazirabad, Spl. Acts, Enforcement Directorate,	Ms. Ekta Gauba Maan ASJ-06	Ms. Shilpi Jain ASJ-02
4	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Nabi Karim, DBG Road, Chandni Mahal, Jama Masjid,	Sh. Virender Kr. Kharta ASJ (FTC)-02	Sh. Rakesh Kumar-IV ASJ (Electricity)-01
5	Sh. Bhupinder Singh, ASJ-05	Pahar Ganj, Roop Nagar, Subzi Mandi, Kamla Market,	Sh. Abhishek Goyal ASJ-03	Ms. Ekta Gauba Maan ASJ-06
6	Ms. Ekta Gauba Maan ASJ-06	Darya Ganj, Cyber Police Station, Kotwali, Wild Life Protection Act 1972, Bara Hindu Rao,	Sh. Ankur Jain-I ASJ-04	Sh. Joginder Prakash Nahar ASJ (FTC)-01
7	Sh. Virender Kr. Kharta ASJ (FTC)-02	Kashmere Gate, Kashmere Gate Metro Station, IPR, E.O.W.,CBI (Other than PC Act), Parsad Nagar	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Sh. Virender Singh Spl.Judge (NDPS)
8	Ms. Shilpi Jain ASJ-02	Karol Bagh, Burari Timarpur, Rajinder Nagar	Sh. Sunil Chaudhary Spl.Judge (Electricity)-02	Sh. Bhupinder Singh ASJ-05
9	Sh. Abhishek Goyal ASJ-03	Special task force of Delhi Police, Delhi Cantt. Railway Station, Subzi Mandi Railway Station,	Sh. Bhupinder Singh, ASJ-05	Sh. Ankur Jain-I ASJ-04
10	Sh. Virender Singh Spl.Judge (NDPS)	CAW Cell, Official Secrets Act 1923, Pratap Nagar (Gulabi Bagh), Civil Lines	Sh. Rakesh Kumar-IV ASJ (Electricity)-01	Sh. Sunil Chaudhary Spl.Judge (Electricity)-02

Note:- In, case, If any Judicial Officers mentioned at Column No. 01 and their respective links mentioned at Column No.03 & 04 happens to be on leave or not available due to any reason, the senior most Additional Sessions Judge, Central District, Tis Hazari Court, available on that day shall hear and dispose of fresh bail /urgent criminal applications and pending bail applications in accordance with law

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge (HQs)
Delhi

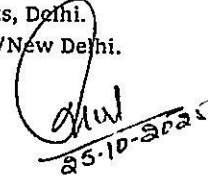
No. 81654- 81691 /Bail Power/Gaz/2025

Dated: _____

Sub:-Bail Roster.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO(J)/Branch In-Charge, Filing Section, Admn. Branch (I,II&III), General Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
4. The In-Charge, Lock-up, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Delhi.
7. The Reader/ PS to the undersigned.
8. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.


25-10-2025
Principal District & Sessions Judge (HQS)
Delhi